

2007 for adoption/implementation by the States/UTs, *inter-alia* stipulates that receipt of application for ration card will be duly acknowledged. The acknowledgement will indicate the date on which the ration card can be collected, provided all the required information has been correctly given. So far, 34 States/UTs have reported adoption/implementation of Revised Model Citizens' Charter.

Export of wheat

†3587. SHRI MOTILAL VORA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government is considering to export 50 lakh tonnes of wheat;
- (b) if so, the reasons therefor and by when a final decision would be taken in this regard;
- (c) whether Government would provide the wheat kept in godowns for export, so that it can be saved from getting rotten; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) to (c) Yes, Sir. The Government has recently allowed sale of upto 50 lakh tons of wheat till 30-6-2013 from the Central Pool stocks in Punjab and Haryana pertaining to the stocks of year 2011-12, through private traders for export purposes. This channel has been opened in order to speed up the evacuation of surplus old stocks of wheat in Central Pool.

- (d) Does not arise.

Wastage of foodgrains

3588. SHRI TARUN VIJAY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that foodgrains in large quantity get spoiled every year in the absence of proper storage arrangement in the country;

†Original notice of the question was received in Hindi.

- (b) if so, the details of foodgrains spoiled during the last year;
- (c) whether Government is planning to construct warehouses in the country during 2012-13;
- (d) if so, the details thereof;
- (e) the quantity of foodgrains stored in open godowns during the last year;
- (f) the percentage thereof which become unfit for human consumption; and
- (g) the quantity which was pilfered?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) and (b) No, Sir. However, some quantity of foodgrains may get damaged during storage due to various reasons such as storage pest attack, leakages in godowns, procurement of poor quality stocks, spillage during movement and handling of stocks, exposure to moisture in case of unscientific storage, floods, negligence on the part of concerned persons in taking precautionary measures etc. Details of the foodgrains accrued as damaged during last year i.e. 2012-13 is given in the Statement-I (*See below*).

(c) and (d) To augment covered storage capacity "Private Entrepreneur Guarantee (PEG) Scheme" has been implemented for construction of storage godowns through Private Entrepreneur, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs) and additional capacity of about 197 lakh tons including 20 lakh tons in silos under the Public Private Partnership (PPP) mode has been approved till 28.2.2013 for construction of godowns in 19 States, out of which a capacity of about 141 lakh tons has been sanctioned for construction and about 70 lakh tons has been constructed till 31.3.2013. The capacity completed in 2012-13 is about 42 lakh tons.

(e) and (f) Details of foodgrains in central pool stored in Cover & Plinth (CAP) storage during last year as on 1.6.2012 is given in the Statement-II (*See below*). A quantity of 219 tons of foodgrains became damaged/non-issuable in CAP storage with FCI which is 0.006% with reference to peak level of stocks in CAP with FCI during 2012-13 (as on 1st June, 2012).

(g) No pilferage of foodgrains has been reported.

Statement-I

*Region-wise and commodity wise stock accrued with FCI as non-issuable
(damaged) during the year 2012-13 (as on 01.04.2013)*

(Fig. in tons)

Sl. No.	Region	Wheat	Rice	Paddy	Total
1	Bihar	833.5	160.8	3	997.3
2	Jharkhand	1.42	2.01	0	3.43
3	Orissa	1	0	0	1
4	West Bengal	0	45	0	45
5	Assam	0	51.54	0	51.54
6	NEF	0	195	0	195
7	N&M	0	0	0	0
8	Delhi	39.86	0	0	39.86
9	Haryana	148.04	0	0	148.04
10	H.P.	0	0	0	0
11	J&K	0	0	0	0
12	Punjab	34	89	0	123
13	Rajasthan	27.83	93	0	120.83
14	U.P.	1	17.3	0	18.3
15	Uttarakhand	221	0	0	221
16	A.P.	24.72	0	0	24.72
17	Kerala	0	0	0	0
18	Karnataka	107.09	34.67	0	141.76
19	T. Nadu	743.29	6.37	0	749.66
20	Gujarat	195	0	0	195
21	Maharashtra	30	31	0	61
22	M.P.	3.02	0	0	3.02
23	Chhattisgarh	6.46	2.52	0	8.98
TOTAL		2417.23	728.21	3	3148.44

Statement-II

CAP position (Katcha & Pucka) as on 1.6.2012

Fig. in tons									
(Regions	CAP						Total		Grand Total
	Katcha			Pucca			FCI	State Agencies	
	FCI	State Agencies	Total	FCI	State Agencies	Total			
Punjab	123569	2928810	3052379	937678	9516056	10453734	1061247	12444866	13506113
Delhi	0	0	0	5565	0	5565	5565	0	5565
Uttarakhand	0	0	0	12899	30282	43181	12899	30282	43181
Haryana	0	855056	855056	349622	7742611	8092233	349622	8597667	8947289
Uttar Pradesh	0	0	0	582407	0	582407	582407	0	582407
Rajasthan	336394	0	336394	697846		697846	1034240	0	1034240
Jammu and Kashmir	0	0	0	0	0	0	0	0	0
Andhra Pradesh	0	0	0	78542	0	78542	78542	0	78542
Tamil Nadu	0	0	0	53069	0	53069	53069	0	53069
Karnataka	0	0	0	100148	0	100148	100148	0	100148
Madhya Pradesh	0	2322473	2322473	14535	621152	635687	14535	2943625	2958160
Maharashtra	690	0	690	28041	0	28041	28731	0	28731
Gujarat	50898	0	50898	7254	0	7254	58152	0	58152
Chhatisgarh	0	0	0	1519	0	1519	1519	0	1519
GRAND TOTAL	511551	6106339	6617890	2869125	17910101	20779226	3380676	24016440	27397116

Fig. in tons